


25

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.12.2017.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.212/BB/ 2017	-	Admission	252(3)	Varija Roadways Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	JIGAR D. CHAUDHARI 9016310538	Petitioner	

ORDER

PCS for Petitioner Company is present. He reported that, he has complied the objections raised by the registry. Issue notice to ROC-Karnataka, Bangalore. Registry to prepare notice and PCS for Petitioner is directed to collect it from the registry and to serve it on ROC-Karnataka, Bangalore. List it on 12/01/2018.


Member (T)


Member (J)